

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.246 - IA/274(AHM)2024  
in  
**C.P. (IB)/17(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

AXIS BANK LIMITED  
Vs  
Govindbhai Veljibhai Patel

.....Applicant

.....Respondent

**Order delivered on: 29/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.  
For the Respondent : Mr. Dhanesh Desai, Adv. a.w Mr. Hem Buch, Adv. for  
Axis Bank  
Resolution Professional :Mr. Rathin Majmudar  
For PG :Mr. Sandeep Bhatt, Adv.

**ORDER**

**IA/274(AHM)2024**

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 10.05.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**